

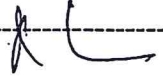
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NATIONAL COMPANY LAW TRIBUNAL
DIVISION BENCH
CHENNAI

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI
NATIONAL COMPANY LAW TRIBUNAL, HELD ON 05/01/2018 AT 10.30 AM

PRESENT: SHRI K. ANANTHA PADMANABHA SWAMY, MEMBER-JUDICIAL
SHRI S. VIJAYARAGHAVAN, MEMBER (TECHNICAL)

APPLICATION NUMBER :
PETITION NUMBER : TCP/284/ (IB)/2017
NAME OF THE PETITIONER(S) : R.BALASUBRAMANIAN
NAME OF THE RESPONDENT(S) : ORANGE AQUA POLY PRODUCTS PVT LTD
UNDER SECTION : 433 (e)(f)

S.No.	NAME (IN CAPITAL)	DESIGNATION	SIGNATURE
		REPRESENTATION BY WHOM	
	T. T. Ravi Chandra	Counsel for Petitioner	

ORDER

Counsel for petitioner present. No representation on behalf of the respondent. As seen in the previous orders, time was adjourned based on the submission that the matter is likely to be settled. The matter is adjourned for making submissions by both the counsels. Put up on 18.01.2018.

sd/-
(S VIJAYARAGHAVAN)
Member (Technical)

sd/-
(K ANANTHA PADMANABHA SWAMY)
Member(Judicial)

bc